

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KGEPL ENGINEERING SOLUTIONS PVT LTD Date of Commencement of Liquidation: 07-08-2024; List of Stakeholders as on Date: 20-09-2024; Name of IP: Mr. RAJESH RAMESH KAMATH; Process Number: 1; Last 5 digitof registration number: 12481

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	536027	0	536027				NA
2	Liquidation costs incurred till date	0	408947	0	408947				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	4	548241404	4	187672249		360569155		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	30917601	2	16682099	12981338		1254164	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	237772521	6	221537306		16235215		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		13	817876500	12	426836628	12981338	376804370	1254164	